

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1488  
ANSWERED ON:27.11.2009  
REVIEW OF PERFORMANCE OF STATES UNDER JNNURM  
Basavaraj Shri Gangasandra Siddappa

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Union Government warned the States that have not implemented projects under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) satisfactorily will not be given financial aid in future;
- (b) if so, the details thereof;
- (c) whether the Union Government has reviewed the performance of States in regard to the utilization of funds under JNNURM; and
- (d) if so, the names of the States that have not utilized funds so far and the action the Government proposed to take against them?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a): No, Madam.

(b): Does not arise.

(c) & (d): The 7 years' Mission allocation under Urban Infrastructure & Governance (UIG) of JNNURM for the Mission cities is Rs.25,500.00 crore. In addition, the Planning Commission vide its O.M. dated 24.12.2008 made additional allocation of Rs.100 crore for million plus cities & capital cities and Rs.50 crore for the remaining cities. Out of these an amount of Rs. 24546.77 crore has been committed. So far the State of Goa/city of Panaji is yet to avail of any funds. Some States such as Punjab, Delhi, Chandigarh, West Bengal have significant balance on their account to be utilized.

To persuade the States/Cities to proactive, various steps are taken such as:-

(i) Review meetings are held from time to time with the States/Cities. These are also followed by monthly D.O. letters by Secretary (UD) to the respective Chief Secretaries. Also Annual Review meetings with the respective Principal Secretaries/Secretary (UD) of the State Government are held. Last meeting was held on 19.8.2009.

(ii) The States/Cities have been provided with the facility of Project Management Unit (PMU) and Project Implementation Unit (PIU) which the States/Cities can avail of to enhance their capacities.

(iii) The States/Cities have also been provided with the facility of reimbursement of cost of preparation of Detailed Project Reports (DPRs) to minimize their financial burden.